

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.408
IB/04/ND/2021

IN THE MATTER OF:

Ritzy Chemicals Pvt. Ltd. ... Applicant

Versus

HR Polycoats Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Prakhar Mittal, Adv.

For the Respondent : Mr. Rajesh Kumar Gautam, Mr. Anant Gautam

Mr. Aman Dhyani, Advocates

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
14.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV